

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3905
ANSWERED ON:06.08.2014
INSURANCE COVER FOR GOVERNMENT BUILDINGS
Gandhi Shri Feroze Varun

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government buildings are being provided with insurance cover from natural calamities;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a): No, Madam.

(b): Does not arise.

(c): In accordance to provisions contained in Rule 15 of Delegation of Financial Power Rules and in CPWD Works Manual para 39.1(1), the Government property both movable and immovable should not normally be insured, without prior consent of Ministry of Finance.